

(2024) 01 TP CK 0020

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 739 Of 2023

Santanu Debbarma

APPELLANT

Vs

State Of Tripura And 3 Ors.

RESPONDENT

Date of Decision: Jan. 16, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Debbarma, D. Sarma

Judgement

Arindam Lodh, J

Mr. D. Sarma, learned Addl. GA appearing for the respondents-State has sought for some accommodation to counter affidavit.

Prayer stands allowed.

List the matter on **21.02.2024**.